ITEM NO.3 COURT NO.6 SECTION XVII

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Civil Appeal No(s). 13301/2015

SUBRATA BHATTACHARYA

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA & ORS. Respondent(s)

[Mr. Ranjit Kumar and Mr. Shadan Farasat Ld. Senior counsel and Ms. Nupur Kumar are AC]

IA No. 101491/2024 - AMENDMENT OF APPEAL / PETITION / I.A.

IA No. 83749/2025 - APPLICATION FOR PERMISSION

IA No. 150831/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 83416/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 195644/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 105681/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 51395/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 114963/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 111521/2025 - CLARIFICATION/DIRECTION

IA No. 80721/2025 - CLARIFICATION/DIRECTION

IA No. 150822/2023 - INTERVENTION APPLICATION

IA No. 283853/2024 - INTERVENTION APPLICATION

IA No. 283462/2024 - INTERVENTION/IMPLEADMENT

IA No. 114959/2025 - INTERVENTION/IMPLEADMENT

IA No. 211017/2024 - INTERVENTION/IMPLEADMENT

IA No. 113578/2025 - INTERVENTION/IMPLEADMENT

IA No. 204025/2025 - INTERVENTION/IMPLEADMENT

IA No. 149919/2025 - INTERVENTION/IMPLEADMENT IA No. 105676/2019 - INTERVENTION/IMPLEADMENT

IA No. 83060/2024 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 204026/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 214357/2025 - STAY APPLICATION

WITH

C.A. No. 13394/2015 (XVII)

FOR CLARIFICATION/DIRECTION ON IA 149875/2024

FOR impleading party ON IA 114957/2025

FOR INTERVENTION/IMPLEADMENT ON IA 114957/2025

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 115368/2025

IA No. 115368/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 149875/2024 - CLARIFICATION/DIRECTION

Signature No. 114957/2025 - INTERVENTION/IMPLEADMENT

Date: 2025-0.18 Reas DUTE: 16-10-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s): Mr. Anup Kumar, AOR

Mrs. Shruti Singh, Adv.

Mr. Shivam Kumar, Adv.

Mrs. Neha Jaiswal, Adv.

Mr. Abhisek Kumar, Adv.

Ms. Vartika Vaishnavi, Adv.

Mr. Ayush Sharma, AOR

For Respondent(s): Mr. Raj Bahadur Yadav, AOR

Ms. Aishwarya Bhati, A.S.G.

Mr. G. S. Makker, Aor, Adv.

Mr. Rajat Nair, Adv.

Mr. Rajeeva Ranjan Rajesh, Adv.

Mr. Padmesh Mishra, Adv.

Mr. Sanjay Kumar Tyagi, Adv.

Ms. Swati Ghildiyal, Adv.

Mr. Mohd. Akhil, Adv.

Mr. Prashant Bhushan, AOR

Mr. Ritesh Agrawal, AOR

Mrs. Rachana Joshi Issar, AOR

Mr. Somiran Sharma, AOR

Mr. Aditya Singh, AOR

Mr. Siddharth Bhatnagar, Sr. Adv.

Mr. Aviral Kashyap, AOR

Mr. Prabhsharan Singh Mohi, Adv.

Mr. Arvind Kumar, Adv.

Ms. Smriti Parija, Adv.

Mrs. Aishwarya Bhati, A.S.G.

Mr. Mukesh Kumar Maroria, AOR

Mr. Pranay Ranjan, Adv.

Mr. Rajeev Ranjan, Adv.

Mr. Bhuvan Kapoor, Adv.

Mr. T S Sabarish, Adv.

Mr. Ishaan Sharma, Adv.

Mr. Sanjay Kr Tyagi, Adv.

Ms. Swati Ghildiyal, Adv.

Mr. Rajesh Kumar Singh, Adv.

Mr. Mohd. Akhil, Adv.

Mr. Rajan Kumar Chourasia, Adv.

Mr. Rajat Nair, Adv.

Mr. Annam Venkatesh, Adv.

Mr. Adit Khorana, Adv.

Mr. Vinod Sharma, AOR

- Ms. Kamakshi S. Mehlwal, AOR
- Mr. Rajiv Ranjan Dwivedi, AOR
- Mr. Vishal, Adv.
- Mrs. Subhdara Dwivedi, Adv.
- Mr. Amitabh Singh, Adv.
- Mr. Sanjiv Kumar Thakur, Adv.
- Mr. Shantanu Kumar, AOR
- M/S. K J John And Co, AOR
- Ms. Surekha Raman, Adv.
- Mr. Shreyash Kumar, Adv.
- Mr. Harshit Singh, Adv.
- Mr. Sidharth Nair, Adv.
- Mr. Yashwant Sanjenbam, Adv.
- Ms. Hetu Arora Sethi, AOR
- Ms. Shalu Sharma, AOR
- Ms. Farhat Jahan Rehmani, AOR
- Dr. Joseph Aristotle S, Sr. Adv.
- Mr. Somanatha Padhan, Adv.
- Mr. Ashish Yadav, Adv.
- Ms. Priya Aristotle, AOR
- Ms. B. Lekshmi, Adv.
- Mr. Mohit D. Ram, AOR
- Mr. Suvigya Awasthy, Adv.
- Mr. Vivek Joshi, Adv.
- Mr. Nishant Pandey, Adv.
- Mr. Soayib Qureshi, AOR
- Ms. Usha Nandini V., AOR
- Ms. Ranjeeta Rohatgi, AOR
- Mrs. Geetha Kovilan, AOR
- Mr. M. Yogesh Kanna, AOR
- Mr. Ashish Yadav, AOR
- Mr. S. Nagamuthu, Sr. Adv.
- Mr. M.p. Parthiban, AOR
- Ms. Priyaranjani Nagamuthu, Adv.
- Mr. Bilal Mansoor, Adv.
- Mr. Shreyas Kaushal, Adv.
- Mr. S. Geyolin Selvam, Adv.
- Mr. Alagiri K, Adv.
- Mr. Shivansh Sharma, Adv.
- Dr. Vikas Pahal, Adv.
- Mr. Rohan Singh, Adv.
- Mr. Gagan Gupta, Sr. Adv.

- Mr. Arkaj Kumar, Adv.
- Ms. Vaishnavi Bhargava, Adv.
- Mr. Karsh Sarosh Rebelo, Adv.
- Ms. Tanya Aggarwal, Adv.
- Mr. Aakarsh Mishra, Adv.
- Mr. Akshat Khanna, Adv.
- Mr. Aayushmaan Vatsyayana, AOR
- Mr. Jasbir Singh, Adv.
- Mr. Ajay Choudhary, AOR
- Mr. Aditya Jain, Adv.
- Mr. Arun K. Sinha, AOR
- Mr. Anjani Kumar Mishra, AOR
- Mrs. Hardeep Kaur Mishra, Adv.
- Mr. Praveen Mishra, Adv.
- Mr. Krishna Gopal Mishra, Adv.
- Mr. Saurav Sharma, Adv.
- Mr. Arvind Kumar, Adv.
- Mr. Sanchit Pandey, Adv.
- Mr. Yadav Narender Singh, AOR
- M/S. Vachher And Agrud, AOR
- Mr. Surya Kant, AOR
- Mr. Debojit Borkakati, AOR
- Mr. Anshuman Srivastava, AOR
- Mr. Sujit Kumar Mishra , AOR
- Ms. Shisba Chawla, AOR
- Mr. Puneet Singh Bindra, AOR
- Ms. Charu Ambwani, AOR
- Mr. Md. Shahid Anwar, AOR
- Ms. Jasmine Damkewala, AOR
- Ms. Vaishali Sharma, Adv.
- Mr. Divyam Khera, Adv.
- Ms. V Shruti Devi, Adv.
- Mr. Atishi Dipankar, AOR
- Mr. Arunava Mukherjee, AOR
- Mr. Gaurav Goel, AOR
- Ms. Anisha Upadhyay, AOR
- Mr. Shakti Kanta Pattanaik, AOR
- Mr. Subhro Sanyal, AOR
- Mr. Rajiv Kumar Sinha, AOR
- Mr. Raj Kumar, Adv.
- Mr. Varun Singh, Adv.

- Mr. Gunjan Kumar, AOR
- Mr. Ankit Sharma, Adv.
- Mr. K Lenin Devasahaya Vinober, Adv.
- Mr. Mridul Gupta, Adv.
- Ms. Anuradha Arputham, AOR
- Ms. Anu Shrivastava, AOR
- Mr. Rajeev Kumar Bansal, AOR
- Mr. Vidya Sagar, Adv.
- Mr. Manish Das, Adv.
- Mr. Avijit Mani Tripathi, AOR
- Ms. Preeti Sehrawat, Adv.
- Ms. Madhusmita Bora, AOR
- Mr. Raj Kishor Choudhary, AOR
- Mr. Shakeel Ahmed, Adv.
- Mr. Vikram Patralekh, Adv.
- Ms. Pratibha Singh, Adv.
- Ms. Shalini Tripathi, Adv.
- Mr. Amir Kaleem, Adv.
- Mr. Himanshu Gupta, Adv.
- Mr. Shivam Yadav, Adv.
- Ms. Varuna Bhanrale, Adv.
- Mr. Mohd. Shahid Khan, Adv.
- Mr. Syed Jafar Alam, AOR
- Mr. Ishaan George, AOR
- Mr. T. R. B. Sivakumar, AOR
- Mr. Deva Vrat Anand, Adv.
- Mr. R. Ayyam Perumal, AOR
- Mr. Yakesh Anand, Adv.
- Ms. S. Ramamani, AOR
- Ms. Sonam Anand, Adv.
- Mr. Akshay Thakur, Adv.
- Mr. Anil Nag, AOR
- Mr. A Velan, AOR
- Ms. Navpreet Kaur, Adv.
- Mr. Prince Singh, Adv.
- Mr. Nilay Rai, Adv.
- Ms. Kanika Sharma, Adv.

- Mr. Shivendra Singh, AOR
- Ms. Rooh-e-hina Dua, AOR
- Mr. Abhinav Agrawal, AOR
- Mr. A. Lakshminarayanan, AOR
- Mr. Kunal Verma, AOR
- Mr. C.r.jaya Sukin, Adv.
- Ms. Yashika Anand, Adv.
- Mr. Divya Mishra, Adv.
- Mr. Z.h.isaac Haiding, Adv.
- Mrs. Suresh Kumari, Adv.
- Mr. Narender Kumar Verma, AOR
- Mr. C. K. Sasi, AOR
- Mrs. K K Geetha, Adv.
- Ms. Meena K Poulose, Adv.
- Mr. M.p. Srivignesh, Adv.
- Mr. Lakshman Raja T., Adv.
- Ms. Madhumitha Kesavan, Adv.
- Mr. Sharavena Raghul Asr, Adv.
- Mr. Mithun Kumaar N, Adv.
- Mr. Gokul Athithya R P, Adv.
- Mr. Manu Srinath, AOR
- Mr. Ankit Yadav, AOR
- Ms. Gunjan Rathore, Adv.
- Ms. Shivangi Gulati, Adv.
- Mr. Chaitanya Sonkeria, Adv.
- Ms. Aastha Harshwal, Adv.
- Mr. Areeb Husain, Adv.
- Mr. Prateek Yadav , AOR
- Mr. Joel, AOR
- Mr. Piyush Dwivedi, AOR
- Mr. Shireesh Kumar Singh, Adv.
- Ms. Diksha Verma, Adv.
- Mr. Saket Jee, Adv.
- Mr. Braj Kishore Mishra, Adv.
- Mr. Gp. Capt. Karan Singh Bhati, AOR
- Mr. Ankit Goel, AOR
- Mr. Ishan Kapoor, Adv.
- Mrs. Gargi Khanna, AOR
- Mr. Arvind Kumar Sharma, AOR
- Ms. Vidushi Garg , AOR
- Mr. Sujit Kumar Mishra , AOR

- Mr. Somanatha Padhan, AOR
- Mr. Akash Kakade, Adv.
- Mr. Pradeep Kumar Sahu, Adv.

M/S. Trilegal Advocates On Record, AOR

- Mr. Rajiv Shakdher, Sr. Adv.
- Mr. Aabhas Kshetarpal, AOR
- Mr. Daksh Kadian, Adv.
- Mr. Nikhil Purohit, Adv.
- Mr. Karan Khetani, Adv.
- Mr. Harsh N Dudhe, Adv.

Mrs. Shubhangi Tuli, AOR

- Mr. Tushar Bakshi, AOR
- Mr. Shashibhushan P. Adgaonkar, AOR
- Mr. Pai Amit, AOR
- Mr. Abhay Pratap Singh, AOR
- Mr. Ajay Pal, AOR
- Ms. Asmita Singh, AOR
- Ms. Asmita Singh, Adv.
- Ms. Ankita Makan, Adv.
- Mr. Parveen Kumar, AOR
- Mr. Mahendra Kumar, Adv.
- Mr. Lalit Kumar, Adv.
- Mr. Honey Sharma, Adv.
- Mr. Pawan Kumar, Adv.
- Mr. Rachit Sharma, Adv.
- Mr. Sanjeev Kumar, Adv.
- Mr. Anupam Kumar, Adv.
- Mr. Chinmayee Chandra, Adv.
- Ms. Garima Jain , AOR
- Mr. Chritarth Palli , AOR
- Ms. Aswathi M.k., AOR
- Mr. Shree Pal Singh, AOR
- Ms. Amrita Kumari, AOR
- Mr. P. S. Sudheer, AOR
- Mr. Arjun Garg, AOR
- Ms. Sagun Srivastava, Adv.
- Mr. Saaransh Shukla, Adv.
- Mr. Ravi Kumar Tomar, AOR
- Mr. Jose Abraham, AOR
- Dr. Sebastian Joseph A, Adv.
- Mr. Anto G Robert, Adv.
- Mr. Basil Jaison, Adv.

- Mr. D. Mahesh Babu, AOR
- Mr. Aditya Ranjan, AOR
- Mr. Parijat Kishore, AOR
- Mr. Vikas Mehta, AOR
- Mrs. Shantha Devi Raman, Adv.
- Mr. Garvesh Kabra, AOR
- Ms. Tanisha Gopal, Adv.
- Mr. Ankur Agnihotri, Adv.
- Mr. Kanik N. Jindal, Adv.
- Mr. Avadh Bihari Kaushik, AOR
- Mr. Surjendu Sankar Das, AOR
- Mr. Ronak Karanpuria, AOR
- Mr. D. K. Devesh, AOR
- Mr. C.r.jaya Sukin, Adv.
- Ms. Yashika Anand, Adv.
- Mr. Divya Mishra, Adv.
- Mr. Z.h.isaac Haiding, Adv.
- Mrs. Suresh Kumari, Adv.
- Mr. Narender Kumar Verma, AOR
- Mr. Rishi Matoliya, AOR
- Mr. Nikhil Kumar Singh, Adv.
- Mr. Kshitish Bikarmia, Adv.
- Mr. Raghuveer Pujari, Adv.
- Ms. Komal Soni, Adv.
- Ms. Sumati Sharma, Adv.
- Ms. Pragati Neekhra, AOR
- Mr. K. Shiva, Adv.
- Mr. Balaji Srinivasan, AOR
- Ms. Sonia Sharma, Adv.
- M/s V. Maheshwari & Co., AOR
- Mr. Naijal Kumar P, AOR
- Ms. Veera Kaul Singh, AOR
- Ms. Christi Jain, AOR
- Mr. Vikas Singh Jangra, AOR
- Ms. Shilpi Shrivastava, Adv.
- Mr. Ankit Kumar, Adv.
- Mr. Shreyansh Anand, Adv.
- Mr. Swetank Shantanu, AOR
- Ms. Anne Mathew, AOR
- Mr. Jayant Mohan, AOR
- Mr. Vivek Jain, AOR

Ms. Pallavi Pratap, AOR

- Mr. B Ragunath, Adv.
- Mr. Vijay Kumar, AOR
- Ms. Nimisha Thomas, Adv.
- Mr. Ashwani Garg, Adv.
- Mr. N.k. Mishra, Adv.
- Mrs. Aishwarya Bhati, A.S.G.
- Mr. Mukesh Kumar Maroria, AOR
- Mr. Pranay Ranjan, Adv.
- Mr. Rajeev Ranjan, Adv.
- Mr. Bhuvan Kapoor, Adv.
- Mr. T S Sabarish, Adv.
- Mr. Ishaan Sharma, Adv.
- Mr. Sanjay Kr Tyagi, Adv.
- Ms. Swati Ghildiyal, Adv.
- Mr. Rajesh Kumar Singh, Adv.
- Mr. Mohd. Akhil, Adv.
- Mr. Rajan Kumar Chourasia, Adv.
- Mr. Rajat Nair, Adv.
- Mr. Annam Venkatesh, Adv.
- Mr. Adit Khorana, Adv.
- Mr. Abhay Pratap, Adv.
- Mr. Ajit Kumar Ekka, AOR
- Mr. Pati Raj Yadav, Adv.
- Mr. Siddhant Sharma, AOR
- Mr. Prakash Kumar Singh, AOR
- Ms. Garima Bajaj, AOR
- Mr. Ajay Kumar Singh, AOR
- Mr. Dr. Rajeev Sharma, AOR
- Mr. S. Gowthaman, AOR
- Mr. Anshuman Srivastava, AOR
- Ms. Tatini Basu, AOR
- Mr. C. Solomon, AOR
- Ms. Binisa Mohanty, Adv.
- Ms. Ameyavikrama Thanvi, AOR
- Mr. Ashutosh Dubey, AOR
- Ms. Rajshri A Dubey, Adv.
- Mrs. Aruna Gupta, Adv.
- Mr. Ramesh Alanki, Adv.
- Mr. Sayed Ahmed Naqvi, Adv.
- Mr. N Manga Shree, Adv.
- Mr. G Kuleshwara Reddy, Adv.
- Mr. Abhishek Chauhan, Adv.
- Mr. Sumant Khan, Adv.

- Mr. Rakesh Mishra, AOR
- Mr. Akshit Tyagi, Adv.
- Ms. Savitri Verma, Adv.
- Mr. Chandra Kant, Adv.
- Ms. Vaishnavi, Adv.
- Ms. Anuradha Mutatkar, AOR
- Mr. Ashok Mathur, AOR
- Mr. Nitin Mishra, AOR
- Ms. Mitali Gupta, Adv.
- M/S. Ksn & Co., AOR
- Mr. Siddharth Naidu, Adv.
- Mr. V Balachandran, Adv.
- Mr. Abhishek Saket, Adv.
- Mrs. Shahana Farah, Adv.
- Mr. Kumar Mihir, AOR
- Mr. Rahul Singh, Adv.
- Mr. Nishant Shokeen, Adv.
- Ms. Sumita Singh, Adv.
- Mr. Yash Bhardwaj, Adv.
- Mr. Abhishek Pachauri, Adv.
- Mr. T. Mahipal, AOR
- Mr. Dilraj Singh Bhinder, Adv.
- Mr. Rishabh Singhle, Adv.
- Ms. Kavya Agrawal, Adv.
- Mr. Sujoy Chatterjee, AOR
- Mr. Ashish Yadav, AOR
- M/S. Vimalpani & Co., AOR
- Mr. Vikash Singh, AOR
- Mr. Zulfiqar Ali Khan, AOR
- Mr. M. Dhandapani, Adv.
- Mr. Arun Vivek Sahzian, Adv.
- Mr. Bilal Khan, Adv.
- Mr. Anish Venkatesh Bindlish, Adv.
- Ms. Bhavya Sharma, Adv.
- Mr. Vaidushya Parth, Adv.
- Ms. Shrishti Tripathi, Adv.
- Mr. Shivam Shivhare, Adv.
- Ms. Neha Rai, AOR
- Ms. Pratibha Jain, AOR
- Ms. Manju Jetley, AOR
- Mr. Upendra Pratap Singh, AOR

- Mr. Rameshwar Prasad Goyal, AOR
- Mr. Tungesh, AOR
- Mr. Kaushik Poddar, AOR Krishnamohan K., AOR
- Mr. Ramandeep Singh, Adv.
- Mr. M. K. Ghosh, Adv.
- Ms. Tina Garg, AOR
- Mr. Shubham Bhalla, AOR
- Ms. Ragini Sharma, Adv.
- Mr. Alex N. Dass, Adv.
- Ms. Neha Verma, Adv.
- Mr. Rohit Pandey, Adv.
- Mr. Rajendra D. Anbhule, AOR
- Mr. Shekhar G Devasa, Sr. Adv.
- Mr. Rajendra Anbhule, Adv.
- Mr. Anjan Datta, Adv.
- Mr. Rahul Sethi, Adv.
- Mr. Shashibhushan Nagar, Adv.
- Mrs. Rekha Chaudhary, Adv.
- Ms. Dilmrig Nayani Sharma, Adv.
- Mr. Raghavendra Pratap Singh, AOR
- Mr. Mahendra Pratap Singh, Adv.
- Mr. Satyendra Kumar, AOR
- Mr. Roshan Singh Thakur, Adv.
- Mr. Ravi Sharma, Adv.
- Mr. Saran's Attri, Adv.
- Ms. Kajol Gupta, Adv.
- Mr. Abhishek Singh, AOR
- Mr. Nikhil Nayyar, Sr. Adv.
- Mr. Dhananjay Baijal, AOR
- Mr. Tilak Singh, Adv.
- Mr. Subham Jain, Adv.
- Mr. Merusagar Samantaray, AOR
- Mr. Harikesh Singh, Adv.
- Mr. Abhaya Nath Das, Adv.
- Mr. Pradeep Rana, Adv.
- Mr. Raj Kumar Mishra, Adv.
- Mr. Abhay Singh, Adv.
- Ms. Palak Joshi, Adv.

- Ms. Thithiksha Padmam, Adv.
- Ms. Twinkle Rathi, Adv.
- Ms. Swagoti Batchas, Adv.
- Mr. Hukum Deo Prasad, Adv.
- Mr. S S Bandyopadhyay, Adv.
- Mr. Kishor Kumar Mishra, Adv.
- Dr. Aditya Mishra, Adv.
- Mr. Prashant Kumar, Adv.
- Ms. Arina Bhattacharjee, Adv.
- Mr. Sudhir Kumar Singh, Adv.
- Mr. Nagendra Singh, Adv.
- Mr. Satish Kumar, AOR
- Mr. M. A. Chinnasamy, AOR
- Mr. C Raghavendren, Adv.
- Mrs. C Rubavathi, Adv.
- Mr. Ch. Leela Sarveswar, Adv.
- Mr. Saurabh Gupta, Adv.
- Mr. P Raja Ram, Adv.
- Mr. Amit Kumar, Adv.
- Mr. Devansh Tyagi, Adv.
- Mr. Yatin M. Jagtap, Adv.
- Mr. Sunil Kumar Sharma, AOR
- Mr. Srisatya Mohanty, AOR
- Mr. Abhijit Pattanaik, Adv.
- Ms. Sakshi Mittal, Adv.

Samir Malik, AOR

- Mr. Shubhranshu Padhi, AOR
- Ms. Shalini Kaul, AOR
- Mr. Ajay Pal, AOR
- Mr. Mohit Paul, AOR
- Mr. Abhishek Puri, Adv.
- Mr. P. N. Puri, AOR
- Mrs. Reeta Dewan Puri, Adv.
- Ms. Smriti Puri, Adv.
- Mr. Ravinder Pratap Singh, Adv.
- Ms. Bindu Das, Adv.
- Mr. Sahil Grewal, Adv.
- Ms. Mohini Priya, AOR
- Ms. Manisha Ambwani, AOR
- Mr. Abhinav S. Raghuvanshi, AOR
- Mr. S. Prabu Ramasubramanian, Adv.
- Mr. Y Arunagiri, Adv.

- Mr. Raghunatha Sethupathy B, AOR
- Mr. Manoj Kumar A., Adv.
- Mr. Satish Pandey, AOR
- Ms. Jay Jaimini Pandey, Adv.
- Mr. Nafis A. Siddiqui, Adv.
- Mr. Meghraj Singh, Adv.
- Ms. Smriti Kumari, Adv.
- Mr. Sanchit Pandey, Adv.
- Mr. Braj Kishor Mishra, Adv.
- Mr. Ranjit Kumar Amici Curiae, Sr. Adv.
- Mr. Shadan Farasat Amici Curiae, Sr. Adv.
- Ms. Nupur Kumar, AOR
- M/S. Dharmaprabhas Law Associates, AOR
- Mr. Guntur Pramod Kumar, AOR
- Ms. Prerna Singh, Adv.
- Mr. Keshav Singh, Adv.
- Ms. Shikha Sarin, AOR
- Ms. Sonam Gupta, AOR
- Mr. Ritesh Agrawal, AOR
- Mr. Gopal Jha, AOR
- Mr. Nimish Arjaria, Adv.
- Ms. Shireesha Sharma, Adv.
- Mr. Sawan Datta, Adv.
- Mr. Nand Kishore Sharma, Adv.
- Mr. Kedar Nath Tripathy, AOR
- Mr. Neeraj Shekhar, AOR
- Mrs. Kshama Sharma, Adv.
- Mr. Kanishak Saini, Adv.
- Mr. Rajesh Maurya, Adv.
- Mr. Ujjwal Ashutosh, Adv.
- Mr. Kush Chaturvedi, AOR
- Mr. T. Sundar Ramanathan, AOR
- Mr. Vivek Pandey, Adv.
- Mr. Sunny Choudhary, AOR
- Mr. Nachiketa Joshi, A.A.G.
- Mr. Sarad Kumar Singhania Aor, Adv.

- Mr. Ramesh Thakur, Adv.
- Mr. Rakesh K. Sharma, AOR
- Mr. Jaya Sukin, Adv.
- Mr. Shashank Singh, AOR
- Ms. Rubi Kumari, Adv.
- Mr. Avinash Kumar Singh, Adv.
- Mr. Mohd Umar Iqbal Khan, Adv.
- Mr. Aakash Sajan Sapelkar, Adv.
- Ms. A Anisha, Adv.
- Mr. Anil Kumar, AOR
- Mr. Shyam Divan, Sr. Adv.
- Mr. Krishnan Venugopal, Sr. Adv.
- Mr. Amit Rawal, Sr. Adv.
- Mr. Alok Agarwal, Adv.
- Ms. Anushruti, Adv.
- Mr. Satish Vig, AOR
- Mr. Tarun Gupta, AOR
- Mr. Vivek Jain, AAG
- Ms. Baani Khanna, Adv.
- Mr. Robin Singh, Adv.
- Mr. Kapil Balwani, Adv.
- Mr. Aniket Gautam, Adv.
- Mr. Addtya Kapoor, Adv.
- Mr. Siddharth Kurichh, Adv.
- Mr. P. Amrut, Adv.
- Ms. Priya Aiyappa, Adv.
- Mr. Ashish Pandey, AOR
- Mr. Jasdeep Singh Dhillon, Adv.
- Mr. Aditya Bajaj, Adv.
- M/s MPS Legal, AOR

UPON hearing the counsel the Court made the following O R D E R

1. Pursuant to order dated 29.08.2025, learned amici have tendered a note of submissions containing suggestions for disposal of large number of pending applications by segregating them into Categories A to E.

- 2. Heard learned amici and learned counsel appearing for the parties.
- 3. List category 'A' applications(annexed herewith) for hearing on 12.11.2025 at 3 p.m.
- 4. In the meanwhile, proposal of the State of Punjab, if any, with respect to purchase of PACL properties may be finalized and its decision may be placed on record.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSTT. REGISTRAR(NSH)

A. Applications seeking affirmation of recommendations by Mr. R.S Virk, learned District Judge (Retd.)/Committee headed by Mr. Justice (Retd.) RM Lodha

S.I.	I. A. No.	Directions sought	Applicant details
No.			
01.	a. 188924 of 2022 (Application for impleadment) b. 188933 of 2022 (Application for Directions)	Implead the applicants as respondents in this Civil Appeal Approve the order dated 24.09.2021 passed by R.S. Virk in favor of the appellants. Direct SEBI to issue a "No Objection Certificate" regarding the said properties of the Applicants so that they can be excluded from the list	D. Periyasamy & Mallika
02.	a. 140461 of 2022 (Application for Directions)	of attached properties. Allow the present application confirming the order passed by the Virk Committee so that the land in question can be removed from attachment.	Sharat Singh Negi, Randhir Singh Verma & Sakshi Verma (Applicants)
03.	a. 33927 of 2024 (Application for intervention) b. 34346 of 2024 (Application for Directions)	Allow the Present Application and permit the Applicant to intervene in the matter Affirm the order dated 06.03.2018 passed in File No. 294 with respect to	Mohit Aggarwal, Suruchi Garg, Vinod Verma and Surender Singh

		properties mentioned at	
		M.R. No. 12076/2016	
04.	a. 139201 of 2021	Permit the Applicant to	Thenmozhi &
	(Application seeking	intervene in the matter	K. Kumar
	intervention)		
	b. 139204 of 2021	Allow the present	
	(Application seeking	application, and affirm the	
	Directions)	order dated 07.01.2021 of	
		Ld Shri R.S. Virk, District	
		Judge (Retd.) passed in	
		File No. 797 with respect	
		to property mentioned at	
		M.R. No.16084/2016	
05.	a. 35142 of 2025	Accept and confirm the	Dr. P Natarajan
	(Application for	Order dated 07.08.2023	
	Directions)	passed by Mr. R.S. Virk,	
		District Judge (Retd.) on	
		the File No.1068;	
06.	a. 135780 of 2025	To affirm the	M/s. SUNSOLE
	(Application for	recommendations made	SOLAR PRIVATE
	Directions)	by Mr. Virk vide order	LIMITED
		dated 29.02.2024, File No.	
		1249; and to declare that	
		the Applicant's land	
		measuring 4 acres 10 cents	
		is not linked to PACL and	
		further declare that title of	
		the Applicant is free from	
		any attachment, lien or	
		encumbrance relating to	
		PACL Ltd and he is	
		entitled to use, occupy and	
		deal with the said land	
		peacefully.	
		-	

07.	a. 57408 of 2022	Allow the present	Mr V Anit Emerson
	(Application for	application and implead	and Anr.
	Impleadment)	the applicants as party	
		respondents in the present	
		Civil Appeal	
	b. 57409 of 2022	Affirm Mr. Virk's	
	(Application for	committee's orders, pass	
	Directions)	order denying PACL any	
	Directions)	ownership in the same and	
		release properties from	
		auction by passing	
		appropriate order	
	c. 57410 of 2022		
	(Application for	Exempt the applicant from	
		filing original translation	
	exemption of filing		
	official translation)		
08.	a. 202141 of 2023	Accept the	A. Kalaiyarasi and A.
	(Application for	recommendation of Mr.	Archunan
	Directions)	Virk. Direct the Lodha	
		Committee or concerned	
		department to delete the	
		detail of property from the	
		auction website and	
		declare that the property in	
		question in not that of	
		PACL.	
09.	a. 207316 of 2024	Accept the	P. Revathi & Anr
	(Application for	recommendation of Mr.	
	Directions)	Virk. Direct the Lodha	
		Committee or	
		Concerned department to	
		delete the detail of	
		property from the auction	
		website and declare that	
1			

		the property in question is	
		not that of PACL.	
10.	a.208350 of 2023	Accept the	S.Roslin
10.		recommendation of Mr.	S.Rosini
	(Application for		
	Directions)	Virk. Direct the Lodha	
		Committee or	
		concerned department to	
		delete the detail of	
		property from the auction	
		website and declare that	
		the property in question is	
		not that of PACL.	
11.	a. 141060 of	Allow the present	Responsive SUTIP
	2021(Application for	application for	Ltd.
	intervention)	intervention by the	
		Applicant in Civil Appeal	
		No. 13301/2015	
	b. 141063 of	Allow the present	
	2021(Application for	Application and confirm	
	Directions)	the Order dated 17	
	Directions)		
		September 2021 passed by	
		Mr. Virk	
	c. 141065 of 2021	Issue directions to	
	(Application seeking	Respondent No. 1 and/or	
	exemption from filing	other concerned authority/	
	certified copy of English	department to issue a 'No	
	translation of	Objection Certificate'	
	documents)	regarding the Applicant's	
		Property	
		Exempt the Applicant	
		from filing the certified	
		translated copies of the	
		documents specified at	
		paragraph 6 of this	
		Application	
		Application	